

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO.5525
TO BE ANSWERED ON 02.04.2018**

NEET Examination

5525. DR. BOORA NARSAIAH GOUD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether the Government is aware that Prometric, a US-based agency which conducted National Eligibility cum Entrance Test (NEET) for admission into Post Graduate medical course, admitted that its software could be breached;
- (b) whether NEET PG was hacked and if so, the status of investigation and the action taken on culprits so far by the Government;
- (c) if so, whether a company or agency which has been given the responsibility to conduct exam by the National Board of Examination could further sub-contract the conduct of examination; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) & (b): The information has been collected from Ministry of Health and Family Welfare. National Board of Examinations (NBE) is the designated authority for conducting National Eligibility cum Entrance Test (NEET) for admission into Post Graduate medical course. NBE works under Ministry of Health and Family Welfare. NEET-PG 2017 was conducted by Prometric Testings Pvt. Ltd., USA. NBE has informed that Crime Branch, Delhi Police have registered FIR in the matter of alleged irregularity in conduct of NEET – PG. In the instant matter, as per the charge sheet filed by the Crime Branch, Delhi, it is mentioned that during the investigation, in a tele-conference with the senior officers of Prometric of USA, they have accepted that their software which was designed for the Test can be breached. Further, the Crime Branch, Delhi Police has also filed its status report before Hon'ble High Court of Delhi.

(c) & (d): NBE informed that sub-letting or sub- contracting of a contract pertaining to conduct of exams is not permissible without explicit approval of exam conducting body.
